

**GOVERNMENT OF INDIA
MINISTRY OF POWER**

**LOK SABHA
UNSTARRED QUESTION NO.480
TO BE ANSWERED ON 13.12.2018**

INCREASED POWER REQUIREMENT IN TAMIL NADU

480. SHRI BHARATHI MOHAN R.K.:

**Will the Minister of POWER
be pleased to state:**

- (a) whether the Government has empowered the Tamil Nadu Electricity Board (TNEB) and Tamil Nadu Generation and Distribution Corporation Ltd. (TANGEDCO) to provide uninterrupted power supply to essential Government and Private offices and Vital Institutions, Police establishments etc.;
- (b) if so, the details thereof;
- (c) the effective steps taken by the Government to facilitate Tamil Nadu to meet its increasing power requirements including that of various Government and Private projects which requires 24x7 mandatory power supply; and
- (d) the amount of the funds allocated for the same during the last three years?

A N S W E R

**THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER
AND NEW & RENEWABLE ENERGY**

(SHRI R. K. SINGH)

(a) & (b): Electricity is in the concurrent list and distribution of electricity is done by Tamil Nadu Generation and Distribution Corporation Ltd (TANGEDCO)/State Energy Department. TANGEDCO has reported that they are supplying uninterrupted power to all consumers including Government and Private offices, Vital institutions, Police establishments etc. Government of India is supporting the State Government to ensure uninterrupted electricity supply through various schemes including Deendayal Upadhyaya Gram Jyoti Yojana (DDUGJY), Integrated Power Development Scheme (IPDS) and Pradhan Mantri Sahaj Bijli Har Ghar Yojana (Saubhagya).

(c) & (d): As per the information furnished by the Government of Tamil Nadu, the average power demand of Tamil Nadu is around 14,800 MW to 15,300 MW and peak demand is 15,440 MW. The installed capacity of Tamil Nadu as on 31.10.2018, is 18414 MW of conventional Energy sources and 11,716 MW of Renewable Energy sources. Government of India is supporting

the State of Tamil Nadu in augmenting and strengthening of the intra-state transmission and distribution network through various schemes including Deen Dayal Upadhyaya Gram Jyoti Yojana (DDUGJY) and Integrated Power Development Scheme (IPDS) for better power supply to the consumers. Projects worth Rs.1306.77 crore including Rural Electrification (RE) component have been sanctioned to Tamil Nadu under DDUGJY. Projects worth Rs.5,411.72 crore have been sanctioned to Tamil Nadu under IPDS including R-APDRP. The fund is released based on milestones of progress. The fund released to Tamil Nadu during the last three years is given below:

(Rs. in crore)

Financial year	2015-16	2016-17	2017-18	Total
DDUGJY	77.07	110.34	1.86	189.27
IPDS	Nil	216.05	282.50	498.55
